

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2992
ANSWERED ON- 26/03/2025

INCREASED TOLL CHANGES

2992. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that toll charges is continuously increased, burdening common people and transporters, despite Government's promise to provide relief to the common people;
- (b) the manner in which Government will mitigate the adverse effects of increased toll charges on the common people, particularly those who rely on road transport for their daily commute; and
- (c) whether there are any plans to review or revise the toll policy to make it more equitable and people-friendly?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) User-fee at a fee plaza is collected for the use of section of National Highway as per the provisions of National Highways Fee (Determination of Rates and Collection) Rules, 2008. The user fee rates are revised annually linked to the wholesale price index in accordance with NH Fee Rules, 2008, for Public Funded fee plazas and applicable fee rules at the time of Concession Agreement for Concessionaire fee plazas.

The user fee collected at NH user fee plazas is subject to periodic revision, primarily to account for changes in the Wholesale Price Index (WPI), which reflects inflationary trends in the economy. Further, user fee rates also increases as and when the tolling length under the particular Fee Plaza is increased.

(b) to (c) User fee discounts and monthly passes are available to National Highways users as per the provisions of the National Highways Fee (Determination of Rates and Collection) Rules, 2008. Further, Government is working to address various issues pertaining to the levy of user fee and to enhance operational efficiency and promote convenience of the road user at Fee Plaza including the introduction of an Annual Pass system.
